

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:38

ANSWERED ON:24.02.2000

CRASH OF IAF AIRCRAFTS

BHIM PRASAD DAHAL;C. KRISHNAN;HARIBHAU MAHALE;NARESH KUMAR PUGLIA;RAMESH CHAND TOMAR;SURESH CHANDEL;VAIKO

Will the Minister of DEFENCE be pleased to state:

- (a) the details of IAF Aircrafts crushed during 1999 and in January-February, 2000, date-wise and place-wise along with the cause of accidents separately;
- (b) the details of crew members and civilians killed therein, accident-wise and amount of compensation paid to them;
- (c) the quantum of losses sustained due to damage of planes and other properties, accident-wise;
- (d) the outcome of each of the enquiry conducted, if any, and the follow-up action taken thereon; and
- (e) the measures being taken to minimise the rate of Air crash?

Answer

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A statement regarding the details of IAF aircrafts which crashed during 1999 and till 15.2.2000, date-wise, place-wise, along with the cause of accidents, and details of crew members and civilians killed therein, amount of compensation paid to civilians, quantum of loss of service properties and other properties accident-wise is annexed. As for the crew members killed in the accidents, compensation is paid as per existing service rules.

(d) After each accident, a Court of Inquiry is conducted to find the reasons for the accident and to suggest remedial action. Necessary remedial measures are implemented to prevent recurrence of such accidents.

(e) A High Powered Committee on Fighter Aircraft Accidents (COFAA) was constituted under the chairmanship of Scientific Adviser to Raksha Mantri to analyse the causes of the accidents which submitted its report in September, 1997. It has made certain recommendations to minimise the accident rate. Implementation of these recommendations involves changes in organisational structure, procedures, training, design, technology etc. Necessary instructions have been issued to the agencies/Departments concerned to take suitable action on the recommendations of the Committee. About 55 out of 84 recommendations have been implemented so far.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 38 ON 24.2.2000.

Sl. No.	Date	Place	Cause	No. of crew factor members killed	No. of civilians killed	Compensation paid to civilians per provisional statement	Loss of Property (Rs. in Lakhs) As Service Civilians
1.	2.2.99	Near Halwara	HE(A)	-	-	-	540.06
		0.05					
2.	16.2.99	Pune Airfield	HE(A)	-	-	-	4113.10
3.	7.3.99	Palam airfield	HE(A)	04+14	03	1.24 lakhs	475.39
		AF passengers on board				9.04	
4.	15.3.99	Chabua Airfield	TD	-	-	-	175.60

5.	16.3.99	Nalla airfield	HE(A)	01	-	-	325.70
6.	26.3.99	Halwara Airfield	TD	01	-	-	540.87
	0.21						
7	26.3.99	Suratgarh local flying area	HE(A)	01	-	-	333.40
				0.64			
8.	7.4.99	Amritsar airfield	BS	-	-	-	441.10
9.	13.4.99	Near Sirsa airfield	TD	-	02	Under process	159.94
10	10.5.99	Near Dundigal	TD	01	-	-	118.22
11	13.5.99	Nal Airfield	TD	-	-	-	146.15
12.	17.6.99	Near Tezpur airfield	HE(A)	01	-	-	144.15
13.	19.6.99	GIRI Ram ki Dhani 'NE' of Uttarlai airfield	BS	01	-	-	102.10
14.	23.6.99	Pathankot airfield	HE(A)	01	-	-	334.09
					8.35		
15.	30.6.99	Near Ambala airfield	HE(A)	-	-	-	9400.85
16.	02.7.99	Jaisalmer Airfield	HE(A)	1	-	-	1585.27
17.	04.8.99	Kurgiakh village	TD	02	-	-	468.80
18.	06.8.99	Near Chandigarh airfield	HE(A)	01	-	-	9208.68
19.	18.8.99	Srinagar airfield	HE(A)	01	-	-	1017.49
20.	13.9.99	Near Uttarlai Airfield	TD	-	-	-	332.45
21.	14.9.99	Near Udampur airfield	HE(A)	01	-	-	1001.48
22.	20.9.99	Near Gorakhpur airfield	HE(A)	-	-	-	640.52
				3.21			
23.	01.10.99	Bidar local flying area	TD	-	-	-	111.83
24.	14.10.99	Hakimpet local flying area	UR	01	-	-	106.70
					0.16		
25.	4.11.99	Near Tezpur airfield	TD	-	-	-	NA
26.	8.11.99	Near Gorakhpur airfield	HE(A)	-	-	-	6306.31
					0.27		
27.	3.12.99	Chandigarh airfield	TD	01	-	-	260.69
					0.031		
28.	14.12.99	Jodhpur	TD	-	-	-	2178.30
	0.070						
29.	15.12.99	Tezpur airfield	TD	-	-	-	NA

Year 2000

1.	10.1.2000	Jodhpur	HE(A)	01	-	-	2226.94
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Note:

TD - Technical Defect
HE(A) - Human Error (Aircrew)
BS - Bird Strike
UR - unresolved

Provisional cost of damage in two accidents are not available (NA) as court of inquiries are yet to be completed.